National Company Law Tribunal Allahabad Bench

CPNO. 147/ALD 12017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: AL- Aquib Exposts Put Ltd Vs. Roc SECTION OF THE COMPANIES ACT/1&B CODE: 252 of the Companies Act of 2013

SI. NO. Name Designation Representation Signature

1. Krishne Dev Uyes Adv. ROC

2.

CP NO.147/ALD/2017

Sh. Rajendra Pratap Singh holding brief of Mr. Rishi Raj Kapoor, Advocate for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur. He files report/comment on behalf of ROC, Kanpur. A copy of the same is now provided to the petitioner counsel. Hence, the petitioner counsel is at liberty to file rejoinder, if any, within three weeks and to serve an advance copy to the Ld. CGSC.

The matter is fixed for the argument on 16th February, 2018.

Dated:12.01.2018

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)